

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

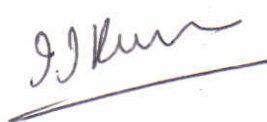
C. P. NO. 154/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**


NAME OF THE COMPANY: Balraj Malhotra & Ors. V/s. M/s. Srijee Estates & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Adv. Isha Jha	- for	Petitioner	Isha Jha
2.	Adv. Isha J Kumar		R1, 4 & 5	

ORDER

Ld. Counsels for the parties submit that the time frame for execution of the MoU is still to be agreed upon, though in principle the terms have been settled. In view of the same, further time is being requested. Adjourned to 08.11.2016.


(Ina Malhotra)
Member Judicial